IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(*through* Hybrid Mode)
COURT-I

Item No. 106

CP(CAA) No. 21/Chd/Hry/2023
(2nd Motion)

IN THE MATTER OF:

Hollysea Finvest Pvt. Ltd. …Transferor Companies

And

Star Wire (India) Laboratories Pvt. Ltd. … Transferee Company

Under Section: 230-232, CA 2013

Order delivered on 12.07.2024

CORAM:

SH. UMESH KUMAR SHUKLA
HON'BLE MEMBER (T)

SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)

PRESENT:

For the Petitioners	:	Mr. Kartikeya Goel, Advocate
For the RBI	:	Mr. Deepak Suri, Advocate Mr. K.V. Singhal, Advocate
For the RD	:	Mr. Vineet Khatri, Advocate
For the Income Tax Department	:	Mr. Yogesh Putney, Senior Standing Counsel
For the OL	:	Mr. Edward Augustine George,

ORDER

In view of the order passed in CP(CAA) No. 16/Chd/Hry/2023, the present petition stands consolidated with CP(CAA) No. 16/Chd/Hry/2023- Star Wire (India) Electricity Pvt. Ltd. & Ors. Vs. Star Wire (India) Laboratories Pvt. Ltd, hence the present application is ***disposed of accordingly***.

Sd/-
(UMESH KUMAR SHUKLA)
MEMBER (T)

Sd/-
(HARNAM SINGH THAKUR)
MEMBER (J)

Pooja